

National Company Law Tribunal
Allahabad Bench
Allahabad

NCLT Alld/

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2016.

NAME OF THE COMPANY: Manu Mahto

Vs.

M/s Prism Industrial

SECTION OF THE COMPANIES ACT: u/s 71 of Companies Act.

Sl. No.	Name	Designation	Representation	Signature
1.	Arvind Kumar, Adv	Arvind	for New Applicants	
2.	Rahul Chaudhary, Adv.	Rahul		

Order dated 19.12.2016

NCLT Alld/ M/s Manu Mahto

In file No. 19 By 03 of 2015 NCLT Delhi, matter was not shown in the cause list as per orders dated 24.11.2016. On mentioning by a Learned Counsel for applicants (Shri Arvind Kumar) the matter is called. We have perused the record. The office received the report of the ROC but the applicant Mr. Manu Mahto did not appear to apprise the Court about the status of payment. The office is directed to issue notice to Mr. Manu Mahto to appear on 17.01.2017.

List on 17.01.2017.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 19.12.2016

*Autoscript
for compliance
19/12/16
Noted
19/12/16*